(ख) क्या इस सम्बन्ध में सरकार को लिखित तथा मौखिक शिकायतें दी गई है, और

(ग) यदि हा, तो क्या सरकार का विचार इन शिकायतो के बारे मे जाच करने का है?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी): (क) इन्दौर का 400 किलोवाट का मीडियम वेव ट्रासमीटर जो जून, 1976 मे चालू किया गया था, जनवरी, 1977 तक सामान्य रूप मे चलता रहा। तथापि, जनवरी, 1977 मे जून, 1977 तक अनेक बड़े और छोटे घटको के खराब हो जाने के कारण अल्प शक्ति पर अन्तरिक प्रचालन था। अब सारी खराबिया ठीक कर दी गई है और यह ट्रासमीटर जून, 1977 मे पूर्ण शक्ति से कार्य कर रहा है। प्रेषण का स्तर सन्तोषजनक है।

(ख) जी, हा।

(ग) इन शिकायतो की पहले ही जाच की जा चुकी है और उक्त केन्द्र के इजीनियरी कर्मचारियो द्वारा बम्बई प्रादेशिक कार्यालय और दिल्ली के मुख्यालय की आवश्यक सहायता मे उपचारात्मक कार्यवाही की जा चुकी है।

Cases of Freedom Fighters Pension for ex-INA Personnel

7378. SHRI SAMAR GUHA Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Advisory Committee for recommending the cases of pension for ex-INA Personnel recruited from the civilian category have yet to be reconstituted;

(b) whether the matter is pending for about last one year;

(c) whether many reminders have been given to the Ministry for expediting the matter;

(d) whether many applications from ex-INA Personnel recruited from civilian category belonging to the States of Tamil Nadu, Kerala, Andhra, Karnataka, Haryana, Punjab etc. are pending before the Government for years;

(e) if so, the number of such applications still pending before Government; and

(f) when Government will reconstitute the Advisory Committee for early disposal of such applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). Yes, Sir.

(d) and (e) Initial examination of all the applications received upto 31st March, 1978, has been completed. But it has not been found possible to finalise some cases, since the applicants have not furnished acceptable documentary evidence in support of their claims of suffering. 3,235 cases of ex INA Personnel have been filed for want of such evidence. The concerned persons have been informed of the position.

(f) whether the Scheme for the grant of pension to freedom fighters should be continued, and if so in what form, is being reviewed. This recon stitution of the Committee to scrutinise cases of civilian ex-INA Personnel will be considered after the review has been completed. In the meantime, a procedure for disposing of as many pending applications as possible has been evolved and cases are being processed in accordance with this procedure.

Inclusion of Publicity and Public Relations Posts in Central Information Service

7379. SHRI MANOHAR LAL. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether in 1973 a circular was sent to all the Ministries of the Government of India requesting them to send proposal for inclusion of publicity and public relations posts in the Central Information Service; and

(b) if so, action taken so far?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) The posts which were offered for inclusion in Central Information Service by other Departments/Ministries were scrutinised in this Ministry and those found suitable for encadering in Central Information Service were referred to Deptt. of Personnel and Administrative Reforms for their concurrence which has been obtained. The proposals are at present being processed by Union Public Service Commission. These posts will be finally included in Central Information Service after Union Public Service Commission have concurred in the matter and the officers concerned screened by a Screening Committee

भारत-पाक सीमा पर गोली चलने की घटनायें

7380. **श्री रामसेवक हजारी :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष भारत-पाक सीमा पर कितनी बार एक दूसरे की ओर से गोली चलाने की घटनायें हुई,

(ख) उसके क्या कारण है ;

(ग) इसके परिणामस्वरूप दोनों ओर के कितने लोग मारे गये या जख्मी हुये , और

(घ) ऐसी घटनाओं की पुनरावृत्ति रोकने के लिए क्या कार्यवाही की गई है और उसका क्या परिणाम निकला है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) से (ग). हमारी और पाकिस्तानी सेनाओं के बीच जम्मू और काश्मीर में वास्तविक नियंत्रण रेखा के साथ-साथ गोली चलाये जाने की घटना 25 जून, 1977 को केवल एक बार हुई थी। इस घटना में, हमारी सेनाओं द्वारा चेतावनी दिये जाने के बावजूद पाकिस्तानी अधिकृत काश्मीर से ग्यारह सिविलियनों ने नियंत्रण रेखा पार की थी। हमारी और पाकिस्तानी सेनाओं के बीच थोड़ी देर गोली चलने के बाद सिविलियन, पाकिस्तानी काश्मीर में नियंत्रण रेखा के पार वापिस चले गये। इस घटना में किसी ओर कोई भी हताहत नहीं हुआ।

इसके अतिरिक्त, पाकिस्तान अधिकृत कश्मीर से पाकिस्तानी सेनाओं द्वारा गोली चलाये जाने की 21 घटनायें हुई। चूंकि पाकिस्तानी गोला-बारी प्रभावकारी नहीं थी इसलिए हमारी सेनाओं ने जवाबी गोली-बारी नहीं की।

(घ) इस प्रकार की घटनाओं को रोकने के लिए स्थानीय कमांडरों के बीच आवश्यकतानुसार समय-समय पर बैठकें होती रहती हैं।

Fine of Rs. 50 lakhs on NTC for Defaulting Payment

7381. SHRI JAGDISH PRASAD MATHUR: Will the Minister of INDUSTRY be pleased to state:

(a) is it a fact that NTC (Eastern Region) had to pay a fine of Rs. 50 lakhs to parties in defaulting payment during the years 1974-75 and 1975-76;

(b) is it a fact that CCI has now decided not to sell cotton on credit to NTC (Eastern Region) for delaying payment; and